NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 538 of 2019

IN THE MATTER OF:

K. Paramasivam
Promoter/Suspended director of
M/s. Maharaja Theme Parks and Resorts Pvt. Ltd. ...Appellant

Versus

The Karur Vysya Bank Ltd. & Anr. ...Respondents

Present

For Appellant: Mr. D. Srivastava Advocate.

For Respondent: Mr. Vijay Kumar Advocate.

O R D E R

22.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 29th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/